

(c) to (e) 166 project proposals of voluntary organisations of Kerala State are pending with CAPART. The scheme-wise details of pending proposals are given in the enclosed Statement-II. These proposals are at various stages of process and appropriate decisions on these will be taken in due course. However, the pending proposals relating to Rural Housing, Social Forestry and Rural Link Roads are not likely to be sanctioned because of paucity of funds with CAPART.

Statement-I

Scheme-wise details of project proposals of voluntary organisations of Kerala State sanctioned during the last three years by CAPART.

| (Rs. in lakhs) | | | |
|----------------|--|----------------------------|-------------------|
| S.No. | Scheme | No. of projects sanctioned | Amount sanctioned |
| 1. | Assistance to CAPART | 6 | 21.90 |
| 2. | Accelerated Rural Water Supply Programme | 7 | 24.02 |
| 3. | Central Rural Sanitation Programme | 46 | 137.12 |
| 4. | Development of Women and Children in rural Areas | 13 | 22.51 |
| 5. | Integrated Rural Development Programme. | 4 | 6.68 |
| 6. | Jawahar Rozgar Yojana (Housing) | 70 | 1039.01 |
| 7. | Jawahar Rozgar Yojana (other than housing) | 5 | 41.53 |
| 8. | Organisation of Beneficiaries | 16 | 8.68 |
| 9. | Promotion of Voluntary Action in Rural Development | 3 | 3.38 |
| 10. | Panchayati Raj | 2 | 7.43 |
| Total | | 172 | 1312.26 |

Note: Provisional.

Statement-II

Scheme-wise details of project proposals of voluntary organisations of Kerala State pending with CAPART.

| S.No. | Scheme | No. of projects pending |
|-------|--|-------------------------|
| 1 | 2 | 3 |
| 1. | Assistance to CAPART | 3 |
| 2. | Accelerated Rural Water Supply Programme | 1 |
| 3. | Central Rural Sanitation Programme | 17 |

| 1 | 2 | 3 |
|-------|--|-----|
| 4. | Development of Women and Children in Rural Areas | 21 |
| 5. | Integrated Rural Development Programme. | 2 |
| 6. | Jawahar Rozgar Yojana (Housing) | 116 |
| 7. | Jawahar Rozgar Yojana (other than housing) | 2 |
| 8. | Organisation of Beneficiaries | 1 |
| 9. | Promotion of Voluntary Action in Rural Development | 3 |
| Total | | 166 |

Note: Provisional.

Funds Allocation Under DPAP

1364. SHRI RANJIB BISWAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the main objective of the Drought Prone Areas Programme (DPAP);

(b) the allocation made to different States under the programme during Eight Five Year Plan, year-wise;

(c) whether the Government of Orissa has demanded additional allocation in view of the chronic drought situation in that State; and

(d) if so, the reaction of the Union Government thereto?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) :

(a) The objective of DPAP are :

(i) To mitigate the adverse effects of drought on the production of crops and livestock and productivity of land, water and human resources.

(ii) To encourage restoration of ecological balance.

(iii) To promote economic development of village community.

(iv) To improve the economic and social conditions of the resource poor and the disadvantaged sections of village community such as assetless and the women.

(b) The information is given in the enclosed Statement.

(c) and (d) As per available information no additional allocation has been demanded under the Drought Prone Areas Programme by the Government of Orissa.

Statement

(Rs. in Lakhs)

Drought Prone Area Programme (DPAP)

| State | (1992-93) Allocation | (1993-94) Allocation | (1994-95) Allocation | (1995-96) Allocation | (1996-97) Allocation |
|-------------------|-------------------------|-------------------------|-------------------------|-------------------------|-------------------------|
| 1. Andhra Pradesh | 1203.00 | 1804.50 | 1993.00 | 2635.00 | 2755.00 |
| 2. Bihar | 828.00 | 1242.00 | 1380.00 | 2245.00 | 2246.00 |
| 3. Gujarat | 746.00 | 1119.00 | 1236.00 | 1345.00 | 1545.00 |
| 4. Haryana | 135.00 | 202.50 | 225.00 | 165.00 | 165.00 |
| 5. J and K | 214.50 | 321.75 | 357.50 | 495.00 | 495.00 |
| 6. Karnataka | 1249.00 | 1873.50 | 2068.00 | 2265.00 | 2290.00 |
| 7. Madhya Pradesh | 809.00 | 1213.50 | 1345.00 | 3510.00 | 3752.00 |
| 8. Maharashtra | 1343.00 | 2014.50 | 2218.00 | 4295.00 | 4295.00 |
| 9. Orissa | 621.00 | 931.50 | 1033.00 | 1045.00 | 1045.00 |
| 10. Rajasthan | 514.00 | 771.00 | 853.00 | 865.00 | 871.00 |
| 11. Tamil Nadu | 657.00 | 985.50 | 1095.00 | 1485.00 | 1485.00 |
| 12. Uttar Pradesh | 1386.00 | 2079.00 | 2307.00 | 1985.00 | 2185.00 |
| 13. West Bengal | 517.50 | 776.25 | 862.50 | 640.00 | 640.00 |

Starvation Deaths amongst Tribals

1365. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Governments attention has been drawn to the survey of some 150 villages in the drought hit and tribal intested areas of Melghat, conducted by Anubhav Shiksha Kendra, a voluntary organisation, as published in the Indian Express of June 23, 1997;

(b) if so, whether the survey reveals conditions of object poverty water scarcity and starvation deaths amongst the tribals; and

(c) the steps taken to ensure alleviation of the condition of the drought hit tribals of this region?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Yes, the Government's attention has been drawn to the news items published in the Indian Express of June 23, 1997;

(b) and (c) The Ministry of Rural Areas and Employment is implementing various Rural Employment and Poverty Alleviation Programmes such as Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) throughout the country including Melghat area of Maharashtra. The main objective of these programmes is to provide wage/self employment to rural poor living below the poverty line including the tribal population. Besides, Accelerated Rural Water Supply Programme (ARWSP) to provide potable drinking water to rural poor

including tribals and Drought Prone Area Programme (DPAP) to minimise adverse effects of drought on production of crops and livestock and productivity of land, water and human resources are also being implemented. While implementing these programmes, special assistance preference is given to tribals as per land down guidelines.

[Translation]

Copper Factories

1366. SHRI PUNNU LAL MOHLE : Will the Minister of MINES be pleased to state :

(a) the locations of the copper factories at Malanjhand of Balaghat district in Madhya Pradesh;

(b) the progress made in setting up of copper factories in the mines areas alongwith their distance from mines and the locations thereof;

(c) the progress made in increasing the production capacity of these factories;

(d) the number of local and educated people provided employment therein;

(e) whether the Government have made arrangements for the transportation of the raw-material extracted from the mines; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Hindustan Copper Limited, a Public Sector Undertaking